NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P No.43/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE PARTIES: Evershine Builders Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

SIGNATURE

Proham Bu Advocate de Retition

Order TCSP 43/230-232/NCLT/MUM/MH/2017

In respect of para 11.1 of the Scheme, the petitioner is hereby directed to amend the Scheme to make necessary rectification answering the observation made by ROC at para no.2 of the observations of the ROC.

List this matter on 14.06.2017.

Sd/-V. NALLASENAPATHY

Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR**

Member (Judicial)